NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 12.12.2017 AT 10.30 AM

| TRANSFER PETITION NO. | |
|----------------------------------|--------------------------------|
| COMPANY PETITION/APPLICATION NO. | CP No.46/241/HDB/2017 |
| NAME OF THE COMPANY | Lekha Realtors Private Limited |
| NAME OF THE PETITIONER(S) | B. Narasimha Rao |
| NAME OF THE RESPONDENT(S) | Lekha Realtors Private Limited |
| UNDER SECTION | 213 & 241 |

Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
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Counsel for Respondent(s):

| | Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
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ORDER

None appeared, C.P. is dismissed by a separate order.

Member (T)

Member (J)

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